



2026:KER:30677

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE DR. JUSTICE KAUSER EDAPPAGATH

TUESDAY, THE 7<sup>TH</sup> DAY OF APRIL 2026 / 17TH CHAITHRA, 1948

EL.PET. NO. 1 OF 2025

PETITIONER:

JOSHI VILLADOM  
AGED 54 YEARS  
S/O. CHERU, THAIKKADAN HOUSE,  
RAMAVERMAPURAM P.O., THRISSUR - 680631.

BY ADV JOSHI VILLADOM(PARTY-IN-PERSON)

RESPONDENTS:

- 1 SURESH GOPI  
AGED 65 YEARS  
S/O. GOPINATHAPILLAI, 10/219/2, BHARATH  
HARITAGE, NETTISSERY MAHADEVA TEMPLE ROAD,  
NETTISSERY P.O., THRISSUR - 680651.
- 2 ADV. V.S.SUNILKUMAR  
AGED 56 YEARS  
S/O. SUBHRAHMANIAN, VELICHAPPATT HOUSE,  
ANTHIKAD P.O., THRISSUR - 680641.
- 3 K.MURALIDHARAN  
AGED 67 YEARS  
S/O. K.KARUNAKARAN, JYOTHIS, T C 2611/B.N.R.A,  
171/A, BHAGAVATHY NAGAR, KOWDIAR,  
THIRUVANANTHAPURAM - 20.
- 4 ADV. P.K.NARAYANAN  
AGED 64 YEARS  
S/O. KORAN, PUTHSSERY HOUSE,  
KADUPPASSERY P.O., THRISSUR - 680683.
- 5 DIVAKARAN PILLATH  
AGED 70 YEARS  
S/O. AYYAPPANKUTTY, PALLATH HOUSE,  
PULLAMBUZHA, EDASSERY P.O., THRISSUR - 680669.



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- 6 M. S. JAFARGHAN  
AGED 37 YEARS  
S/O. SULAIMAN, MUNNAKKAPARABIL HOUSE,  
PONJANAM P.O., THRISSUR - 680702.
- 7 PRATHAPAN  
AGED 51 YEARS  
S/O. RAGHAVAN, PATTARA HOUSE, KOTHACHIRA P.O.,  
PERINGODU, PALLAKKAD - 679535.
- 8 SUNIL KUMAR  
AGED 51 YEARS  
S/O. PRABHAKARAN, THEVILAPURATH HOUSE, 8/377,  
VALLISSERY DESAM, AVINISSERY P.O.,  
THRISSUR - 680 306.
- 9 CHIEF ELECTION OFFICER \*[DELETED]  
ELECTION COMMISSION OF INDIA, NIRVACHAN SADAN,  
ASHOKA ROAD, NEW DELHI - 110 001.
- 10 RETURNING OFFICER \*[DELETED]  
THRISSUR ELECTION OFFICE, THRISSUR COLLETRATE,  
AYYANTHOLE P.O., THRISSUR - 680 003.
- 11 THRISSUR ELECTION OFFICER \*[DELETED]  
THRISSUR ELECTION OFFICE, THRISSUR COLLETRATE,  
AYYANTHOLE P.O., THRISSUR - 680003. \*R9 TO R11  
ARE DELETED FROM THE ARRAY OF RESPONDENTS AS  
PER ORDER DATED 26.08.25 IN IA 3/25 EL.PET  
1/25.

BY ADVS. SRI.K.RAMAKUMAR (SR)  
SHRI.B.N.SHIVSANKAR  
SRI.TINU T.JOSEPH  
SMT.SINI V.S.  
SHRI.ADITHYA KIRAN V.E

THIS ELECTION PETITION HAVING BEEN FINALLY HEARD  
ON 07.04.2026, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:



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**JUDGMENT**

IA No.6/2025 in Election Petition No.1/2025 is allowed vide separate order dated 7/4/2026. Consequently, the Election Petition is dismissed.

sd/-

**DR. KAUSER EDAPPAGATH**

**JUDGE**

**Rp**



APPENDIX OF EL.PET. NO. 1 OF 2025

PETITIONER ANNEXURES

- Annexure A1 Certified of Form 2a Nomination paper No.28/010/2024/RO dated 4.4.2024, along with English transition
- Annexure A2 Certified of Form 2A nomination paper No.2/010/2024/RO dated 2.4.2024, along with English transition.
- Annexure A4 Certified of Form 2A nomination paper No.21/101/2024/RO dated 4.4.2024, along with English transition.
- Annexure A5 Certified of Form 2A nomination paper No.22/010/2024/RO dated 4.4.2024 along with English transition
- Annexure A6 Original of petitioner's candidate Identity Card
- Annexure A7 True copy of Notification No.308/2024/EPS dated 6.6.2024 published by Election Commission of India
- Annexure A8 Certified of asset of 1<sup>st</sup> respondent submitted to before the Returning Officer
- Annexure A1 The certified copy of Promotuion of Assi. Returning Officer K.Krishnakumar,talsidar to Director of I.L.D.M,G.O. (Rt.)No.1108/2024/RD,dated 09.04.2024.by Geetha A. Excutive Dirctor of I.L.D.M.No.I.L.D.M./60/2024-A1 dated 15.04.2024 issued by Thrissur Collectrate.dated 24.12.2024.
- Annexure A1a The certified copy of Promotuion of Assi.Returning Officer K.Krishnakumar to Deputy Election Officer Thrissur,G.O.(Rt.) No.1835/2024/RD, dated 5.8.2024. by Revenue ( C) Department, Read GO. (Rt.)No.362/2024/RD. dated 26.01.2024 issued by Thrissur Collectrate dated 24.12.2024.
- Annexure A1b The certified copy of Deputation of



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V.R.K Teja Mylavarapu Returning Officer, ( Dist Collctor) to Andra Pradesh State,G.O.(Rt.)No.3 198/2024/GAD. dated 15.07.2024 by General Admi- (AIS - A) Department issued by Thrissur Collectrate.dated 24.12.2024

- Annexure A2 True copy of General Election Guideline 2024 Loka sabha issued by Election Officer dated 28.3.2024
- Annexure A2a Certified copy of 7th and 8th Respondents Nomination paper's pages 1,2 and 3 of Form 2A dated 10.07.2024. issued by Election Officer
- Annexure A2b The certified copy of the Petitioner's Front page of Kerala Bank of Account book dated 10.07.2024 issued by Election Officer.
- Annexure A2c The certified copy of Nomination of Kerala Assembly Election 2021's land 2 page of Form 2B of 1st Respondent, page of Electoral roll and BJP party's Form A and B dated 19.03.2021 issued by Election Officer. dated 15.07.2024
- Annexure A3 The certified copy of Nomination paper of Kala K.P, K. Padmarajan and Ajithkumar page 1 of Form 2A,Rejected paper dated 10.07.2024. issued by Election Officer.
- Annexure A4 The certified copy of Nomination paper of Anish kumar and Remesh kumar, page 1 dated 10.07.2024 and 6 page dated 23.7.2024 of Form 2A. issued by Election Officer.
- Annexure A5 The certified copy of the two nomination of Sajeev k.b's page 1.dated 10.07.2024 of Form 2A, and withdrawal notice dated 23.07.2024 issued by Election Officer.
- Annexure A6 The certified copy of Receipts of documents from Returning Officer is acquired by 1st respondent's proposer Vijayan M. dated 10.07.2024 issued by Election Officer.
- Annexure A7 The certified copy of check List of



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documents in connection with filing of document of 2nd respondent's proposer Unnikrishnan dated 10.07.2024 issued by Election Officer.

Annexure A7a The certified copy of 2nd respondent's 4 nominations of Form 2A,1 and 6 pages, dated 10.07.2024 issued by Election Officer.

Annexure A7b The certified copy of Remesh kumar's 4 nominations of Form 2A, 1 and 6 page, dated 10.07.2024 issued by Election Officer,

Annexure A8 The certified copy of 3rd respondent's 4 nominations of Form 2A, 1 and 6 pages, dated10.07.2024 issued by Election Officer,

Annexure A9 The certified copy of 4th respondent's 2 nominations of Form 2A, 1 and 6 pages, dated 10.07.2024.issued by Election Officer,

Annexure A10 The certified copy of 5th respondent's 3 nominations of Form 2A, 1 and 6 pages, dated 10.07.2024. issued by Election Officer, .

Annexure A11 The certified copy of 6th respondent's nominations of Form 2A, 1 page dated 21.07.2024 and copy of Account not Lodged notice No. 76/KL-PC/2024/CEMS-11,dated 29.7.2024 issued by Election Officer,

Annexure A12 The certified copy of 7th respondent's Receipts of election fee,and Symbol allotment list dated 05.08.2024. issued by Election Officer

Annexure A13 The certified copy of 8th respondent's Receipts of election fee dated 05.08.2024 issued by Election Officer.

Annexure A14 The certified copy of showcase Notice of The Chief Election Officer of India No.76/KL-PC/Account case/2024/CEMS-II/26511 dated 4.9.2024 and Acknow ledgement of Election Expenses dated 25.6.2024



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issued by Election Officer.

**Annexure A15**

The certified copy of the voter list card No.IDZ1824259,by Election commission of india, Petitioner's RTI Letter to Election Officer for polling documents dated 25.07.2024 and RTI replied of SPIO Election Office dated 27.07.2024. issued by by Election Officer

**Annexure A16**

The certified copy of the petitioner have given one nomination two times of Form 26 and stamp papers attested by Notary dated 21.07.2024 issued by Election Officer